

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 5385 of 2019

Rupesh Kumar Sinha

.....

..... **Petitioner**

Versus

The State of Jharkhand & Ors.

..... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner

: Mr. Birendra Kumar, Advocate

For the Respondent-State

: Ms. Shreya Mishra, A.C. to G.A.-III

7/Dated:14/09/2020:

Heard Mr. Birendra Kumar, learned counsel for the petitioner and Ms. Shreya Mishra, learned counsel for the respondent-State .

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Post the matter on 14.10.2020.

(Sanjay Kumar Dwivedi, J.)